35

of the general insurance'

(b) what steps Government propose to take to meet the genuine needs of tin- industry whether in the- core, middle or small scale

[HE MINISTER Of FINANCE (SHRI v. B. CHAVAN): (a) and (b) A Statemeni on the Table of the House.

## **STATEMENT**

While raising the Bank Rate and the minimum mi lii|uiilii\ ratio tin purposes of do termining the penal rate of interest charge able on excess borrowings of the hunks, by I per din in Januan this year, Reserve Hank took sups re ensure that the credit control measures did not affect die genuine require-ments of production and trade. The Reserve hank made ii cleat thai refinance facilities to banks for lending to priority sectors (exports, small scale- industries and farmers) would be provided as before and discretionary accommodation at Bank Rale would also be made available to individual hanks whenever required to meet pressures caused by heavy but genuine demands for credit for high priority purposes.

Representations have been received by Re serve Bank from the cotton textile and sugar industry. The textile industry has represent ed that the restrictions imposed on hank advances against cotton textiles (hy prescribing higher minimum margin) have resulted in reduction of credit facilities from hanks, it was not the intention of the hank to curtail credit lor meeting genuine requirements of the requirements of the

cotton textile industry and the measures taken were onl) aimed at reducing unwholesome inwere only aimed at reducing unwholesome inventor; build up b) the textile mills. A, for sugar industiv, the hanks would continue to meet the genuine requirement of production in this season and the hank credit at peak level may go tip to Rs. 2~r> crores as against Rs. 251 crores at peak level in the lext season. in the last: season.

In order to ensure that die needs ol credii for productive a e i i v i i v in any sector, large, medium, or small, does nm suffet as a result of the restrictions on the availability of re finance, Reserve Hank has stressed the- need for purposeful credit planning and tm intensifying efforts for deposit mobilisation, Banks have- also been asked to pay more mention to the supervision and proper utilisation and return (low of funds so that resources can be made to reach as large a number of the supervision and proper utilisation and return (low of funds so that resources can be made to reach as large a number of the supervision and return the supervision and proper utilities and the supervision and return the supervision and proper utilities are supervision and proper utilities. lu i of borrowers as possible. Further, the liill Rediscounting Scheme introduced by the Reserve Hank aims at evening mil liquidity pressures within the banking system. Re-finance facilities under the Scheme would be mailable at the Bank Rate round the year

## NATIONALISATION OF GENERAL INSIIUMI Dii.

SI1RI BHUPESH GUPIA: Will ihe Minister of FINANCE be pleased to icier to the reply to Starred Question No. 693 in tin-Rajva S.ibha on ilu-15th December, 1!>7I> and stale the progress so far made 1:v Government in the matter of nationalisation

I 111 DEPUTY MINISTER IN I UK MIX 1STRY OF FINANCE (8HR1 K. R. GAN F.sil): Government is seized of the matter.

## SMOOTH trow m LONG m sivxei IKVIIU OX IX 11 R STATE BUS HOLLIS

F191. SHRI R. C. PATTANAYAK: Will the: Minister of PARLIAMEN I \RV All \ JRS AND SHII'l'INO AND IRANNI'ORT be pleased to state the measures that have been taken or are under consideration In Government to improving the smooth How oi long-distance traffic on iuit-i state bus routes in the-country?

I 111 MINISTER OF PARUAMKNTARY AFFAIRS AND SHIPPING AND 1'RANS-PORT (SHRI RAJ BAHADUR): Inter-State bus traffic is regulated on the basis of reciprocal agreements entered into between adjacent States on the basis of payment of mad tax in the Home State. Reciprocity is based generally with reference to route mileage in each State-. Where differences have arisen, the seiviees of the Intel Slate Transport Commission have been madeavailable leu resolving them.

## ixsiRvMi covin FOR SAVINGS VCCOUNTS IX BANKS

- 192. SHRI LOKANA I II MISRA: Will the Minister of FINANCE be pleased to state:
- (a) whether Government have any proposal nuclei consideration foi providing Insurance cover for holders of savings accounts in banks:
  - (b) if so, the details thereof; and
- (V) Ihc manner in which il will benefit

small saving account holders in the country

THE MINISTER OF FINANCE (SHRI V B, til WAN): (a) Yes, Sir. I he Life Insurance Corporation has decided to introduce two Schemes of insurance of depositors in banks. L'nder one, claim is payable only if death occurs by accident. Under the other, the claim is payable only on death whatever the cause therefor.